

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.862
TO BE ANSWERED ON 5TH February, 2021**

SCHEMES FOR CULTIVATION OF HERBS

862. SHRI BASANTA KUMAR PANDA:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has formulated any draft scheme for promotion of cultivation of herbs in view of demand for domestic herbs globally and if so, the details thereof;
- (b) whether the Government has any plan to provide assistance for the cultivation of the said herbs and if so, the details thereof;
- (c) whether certain areas have been identified for cultivation of the said herbs; and
- (d) if so, the details thereof, State/UT-wise?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND
SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE
MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI KIREN RIJJU)**

- (a) Yes, Ministry of Finance has announced 4000 crore package under Atma Nirbhar Bharat for Promotion of Herbal Cultivation. The Ministry of AYUSH has prepared a draft scheme namely “Pradhan Mantri VRIKSH AYUSH Yojana” for cultivation and marketing of medicinal plants which is yet to be approved from Cabinet.

Presently, Ministry of AYUSH, Government of India is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM). Under ‘Medicinal Plants’ component of the NAM scheme supporting market driven cultivation of prioritized medicinal plants in identified cluster/zones with in selected districts of States and implemented in a mission mode. As per the scheme guidelines, the support is provided for:

- (i) Cultivation of prioritized medicinal plants on farmer’s land.
- (ii) Establishment of nurseries with backward linkages for raising and supply of quality planting material.
- (iii) Post-harvest management with forward linkages.
- (iv) Primary processing, marketing infrastructure etc.

Under this scheme, subsidy @30%, 50% and 75% of cultivation cost of specific plant species is provided for cultivation of 140 medicinal plants.

National Medicinal plants Board, Ministry of AYUSH, Government of India is also implementing Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants” wherein following activities are supported:

- (i) *In-situ* conservation / *Ex-situ* conservation
- (ii) Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).
- (iii) IEC activities like Training / workshops / Seminars/ Conferences etc.
- (iv) Research & Development.
- (v) Promotion, marketing and trade of medicinal plants produce.

Department of Agriculture, Cooperation & Farmers Welfare has launched a Sub-Mission on Agroforestry (*HarMedh Par Ped*) in 2016-17 to encourage tree plantation on farm land along with crops/ cropping system to help the farmers get additional income and make their farming system more climate resilient and adaptive. The scheme is being implemented in 20 States viz. Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, M.P., Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, U.P., Mizoram, Meghalaya, Nagaland and 2 UTs viz. J&K and Ladakh with funding pattern of 60:40 between Centre and State Govt. for all States excepting NE & Hilly states, where it would be 90:10 and 100% in case of UTs & National Level Agencies. Under the scheme, assistance to farmers is given through State Govt. for nursery development, boundary plantation and block plantation of prominent tree species to promote, inter-alia, tree borne oilseeds, medicinal & aromatic plants, silk & lac rearing host plants, in addition to timber species so that farmers get early returns.

Ministry of Rural Development under Mahatma Gandhi NREGA, is also supporting plantation of selected plants species as per agro-climatic conditions, market opportunities, forward linkages, income generation etc. Economically beneficial perennial plants species should be listed with due consultation of experts from Horticulture Department / Forest Department/ ICAR/ ICFRE/ Agriculture Universities/ KVKs/ AYUSH Department etc. before the start of the planning process.

(b) Yes, National Medicinal Plants Board, Ministry of AYUSH, Government of India has prepared a Central Sector Scheme for promoting cultivation and marketing of medicinal plants. Under the scheme, provision for providing subsidy support to farmers for supporting cultivation of medicinal plants which are high value and high demand. The scheme is yet to be approved.

(c) & (d) The proposed Scheme will be implemented through the State Implementing agencies as and when approved. The State Implementing agencies have identified areas for cultivation of medicinal plants on farmer’s land. Detail is given at Annexure – I.

Areas identified under the proposed scheme

S.No.	Name of the State	Area (in hectare)
1.	Assam	261
2.	Chhattisgarh	88
3.	Bihar	175
4.	Goa	52.5
5.	Haryana	250
6.	Jammu & Kashmir	172.5
7.	Karnataka	16072.87
8.	Ladakh	9
9.	Madhya Pradesh	1353
10.	Manipur	5043
11.	Mizoram	190
12.	Uttarakhand	1465.66
13.	Uttar Pradesh	6967.4
	TOTAL	32099.93